

F.No. 01(03)/Roster/CESTAT/2022 (part-2)
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 08.07.2022

ORDER NO. 126 of 2022

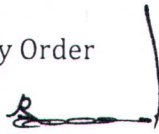
Hon'ble President is pleased to order the sitting commencing from **01.08.2022** to **02.09.2022** for **CESTAT, Mumbai** as follows:-

CORAM	PERIOD	WORKS ASSIGNED
Mr. S. K. Mohanty, Hon'ble Member (Judicial) and Mr. P. Anjani Kumar, Hon'ble Member (Technical)	From 08.08.2022 to 24.08.2022	Customs Division Bench Matters.
Mr. S. K. Mohanty, Hon'ble Member (Judicial)	From 01.08.2022 to 05.08.2022 and From 25.08.2022 to 02.09.2022	Chamber work
Mr. C. J. Mathew, Hon'ble Member (Technical) and Mr. Ajay Sharma, Hon'ble Member (Judicial)	From 01.08.2022 to 05.08.2022 and From 25.08.2022 to 02.09.2022	Customs, Excise and Service Tax Division Bench Matters
	From 08.08.2022 to 24.08.2022	Excise and Service Tax Division Bench Matters
Mr. Sanjiv Srivastava, Hon'ble Member (Technical)	From 01.08.2022 to 02.09.2022	Single Bench Matters
Mr. S. K. Pati, Hon'ble Member (Judicial)	From 01.08.2022 to 02.09.2022	Single Bench Matters

Note:

1. In the event of leave/tour of any Member in a Division Bench, the matters will be taken up by the other Division Bench and the other Member in the Division Bench will hear Single Member cases.
2. From 1.08.2022 to 5.08.2022 and from 25.08.2022 to 2.09.2022 if the Judicial Member in the Division Bench is on tour/leave, Mr. S. K. Mohanty, Member (Judicial) will preside the bench and if the Technical Member in the Division Bench is on tour/leave during that period Mr. Sanjiv Srivastava, Member (Technical) will sit in the Division Bench.
3. On every Friday afternoon special bench sitting, if any, will be notified with the approval of the available Senior Member.
4. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Bineesh Kumar K. S.)
Registrar

Copy to :-

SPS to Hon'ble President/Hon'ble Members, CESTAT, Mumbai/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Mumbai/Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar

F.No. 01(03)/Roster/CESTAT/2022 (part-2)
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 08.07.2022

ORDER NO. 127 of 2022

Hon'ble President is pleased to partially modify roster order no. 99 of 2022 for **CESTAT, Hyderabad** from **27.07.2022** to **29.07.2022** as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 27.07.2022 to 29.07.2022 Afternoon	Hon'ble Mr. Justice Dilip Gupta, President and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench matters

Note:

1. **The hearing will take place by virtual mode.**
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order



(Bineesh Kumar K. S.)
Registrar

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ORDER NO. 128 of 2022


Hon'ble President is pleased to partially modify roster order no. 95 of 2022 for **CESTAT, Chennai** from **08.08.2022** to **12.08.2022** as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 08.08.2022 to 12.08.2022	Ms. Sulekha Beevi C. S., Hon'ble Member (Judicial) and Mr. Sanjiv Srivastava, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench Matters

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Bineesh Kumar K. S.)
Registrar

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ORDER NO. 129 of 2022

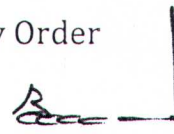
Hon'ble President is pleased to partially modify roster order no. 91 of 2022 for **CESTAT, Kolkata** from **25.07.2022** to **29.07.2022** as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 25.07.2022 to 29.07.2022	Mr. P. K. Choudhary, Hon'ble Member (Judicial) and Mr. Sanjiv Srivastava, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench Matters

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Bineesh Kumar K. S.)
Registrar

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Deputy Registrar